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Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to lay on the Table a copy (Hindi and English versions) of the Economic Survey, 2015-2016 (Volume I & II).

[Placed in Library, See No. LT 4103/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): On behalf of Shri Anant Geete, I beg to lay on the Table a copy (Hindi and English versions) of the Public Enterprises Survey, 2014-2015 (Volume I & II).

[Placed in Library, See No. LT 4104/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993:-

- (1) The Debts Recovery Appellate Tribunal, Kolkata (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.37(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (2) The Debts Recovery Appellate Tribunal, Chennai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.38(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (3) The Debts Recovery Appellate Tribunal, Mumbai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.39(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (4) The Debts Recovery Appellate Tribunal, Allahabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.40(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (5) The Debts Recovery Appellate Tribunal, Delhi (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.41(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (6) The Debts Recovery Tribunal-I, Ahmedabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.42(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (7) The Debts Recovery Tribunal-2, Ahmedabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.43(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (8) The Debts Recovery Tribunal, Allahabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.44(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (9) The Debts Recovery Tribunal, Aurangabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.45(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (10) The Debts Recovery Tribunal, Begaluru (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.46(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (11) The Debts Recovery Tribunal-I, Chandigarh (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.47(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (12) The Debts Recovery Tribunal-2, Chandigarh (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.48(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (13) The Debts Recovery Tribunal-I, Chennai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.49(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (14) The Debts Recovery Tribunal-2, Chennai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.50(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (15) The Debts Recovery Tribunal-3, Chennai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.51(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (16) The Debts Recovery Tribunal, Coimbatore (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.52(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (17) The Debts Recovery Tribunal, Cuttack (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.53(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (18) The Debts Recovery Tribunal-I, Delhi (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.54(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (19) The Debts Recovery Tribunal-2, Delhi (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.55(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (20) The Debts Recovery Tribunal-3, Delhi (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.56(E) in Gazette of India dated 15<sup>th</sup> January, 2016.

- (21) The Debts Recovery Tribunal, Ernakulum (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.57(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (22) The Debts Recovery Tribunal, Guwahati (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.58(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (23) The Debts Recovery Tribunal, Hyderabad (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.59(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (24) The Debts Recovery Tribunal, Jabalpur (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.60(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (25) The Debts Recovery Tribunal, Jaipur (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.61(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (26) The Debts Recovery Tribunal-I, Kolkata (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.62(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (27) The Debts Recovery Tribunal-2, Kolkata (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.63(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (28) The Debts Recovery Tribunal-3, Kolkata (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.64(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (29) The Debts Recovery Tribunal, Lucknow (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.65(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (30) The Debts Recovery Tribunal, Madurai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.66(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (31) The Debts Recovery Tribunal-I, Mumbai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.67(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (32) The Debts Recovery Tribunal-2, Mumbai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.68(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (33) The Debts Recovery Tribunal-3, Mumbai (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.69(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (34) The Debts Recovery Tribunal, Nagpur (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.70(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (35) The Debts Recovery Tribunal, Patna (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.71(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (36) The Debts Recovery Tribunal, Pune (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.72(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (37) The Debts Recovery Tribunal, Ranchi (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.73(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (38) The Debts Recovery Tribunal, Vishakhapatnam (Multi-Tasking Staff) Recruitment Rules, 2016 published in Notification No. G.S.R.74(E) in Gazette of India dated 15<sup>th</sup> January, 2016.
- (39) The Debts Recovery Appellate Tribunal, Delhi (Court Master) Recruitment Rules, 2015 published in Notification No. G.S.R.957(E) in Gazette of India dated 11<sup>th</sup> December, 2015.
- (40) The Debts Recovery Appellate Tribunal, Chennai (Court Master) Recruitment Rules, 2015 published in Notification No. G.S.R.958(E) in Gazette of India dated 11<sup>th</sup> December, 2015.
- (41) The Debts Recovery Appellate Tribunal, Kolkata (Court Master) Recruitment Rules, 2015 published in Notification No. G.S.R.959(E) in Gazette of India dated 11<sup>th</sup> December, 2015.
- (42) The Debts Recovery Appellate Tribunal, Allahabad (Court Master) Recruitment Rules, 2015 published in Notification No. G.S.R.960(E) in Gazette of India dated 11<sup>th</sup> December, 2015.
- (43) The Debts Recovery Appellate Tribunal, Mumbai (Court Master) Recruitment Rules, 2015 published in Notification No. G.S.R.961(E) in Gazette of India dated 11<sup>th</sup> December, 2015.

[Placed in Library, See No. LT 4105/16/16]

**LEAVE OF ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE**